GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:4000
ANSWERED ON:18.12.2012
IRREGULARITIES IN COAL FIELDS
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Will the Minister of COAL be pleased to state:

- (a) the details of the cases of alleged corruption and irregularities reported in various coal fields/regions during each of the last three years and the current year;
- (b) whether the Government has conducted any probe in this regard; and
- (c) if so, the details and the outcome thereof along with the follow up action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): A large number of complaints are received in the various coal fields/regions that include the issues of administrative nature also. After scrutiny of the cases the matters of alleged corruption and irregularities are taken up for further probe.

As per the information received from Coal India Ltd. (CIL) the number of cases in which probe has been conducted by the Vigilance Deptt. of CIL and its subsidiary companies and Singareni Collieries Co. Ltd.(SCCL) and Central Bureau of Investigation (CBI) during the last three years and the current year are as under:

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2009-10 2010-11 2011-12 2012-13
Name of the company
         (Upto Nov., 12)
Coal India Ltd.
                   30 30 13 9
Bharat Coking Coal Ltd. 23 39 35 20
Central Coalfields Ltd.
                          38 16 21 14
                         25 16 85 55
Eastern Coalfields Ltd.
Mahanadi Coalfields Ltd. 12 20 22 11
Northern Coalfields Ltd.
                          12 10 7 3
South Eastern Coalfields Ltd.
                              22 17 15 3
Western Coalfields Ltd.
                          55 18 75 29
Central Mine Planning and Design Institute Ltd. 0 0 02 0
Singareni Collieries Co. Ltd.
                              0 0 0 0
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(c): The outcome i.e. the number of Officers/officials of Coal India Ltd. (CIL), its subsidiary companies and Singareni Collieries Co. Ltd. (SCCL) on whom penalty imposed/charge-sheets issued during the last three years and the current year are as under:

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Coal India Ltd. 15 05 07 00

Bharat Coking Coal Ltd. 14 49 32 04

Central Coalfields Ltd. 108 54 61 33

Eastern Coalfields Ltd. 10 07 37 01

Mahanadi Coalfields Ltd. 16 16 13 01

Northern Coalfields Ltd. 53 21 15 03

South Eastern Coalfields Ltd. 16 16 08 01

Western Coalfields Ltd. 22 06 10 20

Central Mine Planning and Design Institute Ltd. 0 02 0 N.A.

Singareni Collieries Co. Ltd. 0 0 0 0
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Name of the company

2009-10 2010-11 2011-12 2012-13